

33

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 31.03.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP139/ 16	TP177/17	Hearing	391-394	Weg Industries India Pvt.Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
---------	-------------------------------------	------------------------	-----------

1.	Bhavana S.P. 9916316160	Petitioner	
2.	SINCHANA 944532008	Respondent (ROC)	
3.	Vasanth Kumar Asst.	do OL	

Counsel for Petitioner is present. Smt. M.R. Sinchana appearing for ROC and RD is present. Assistant from OL office is present. Counsel for petitioner has filed an affidavit stating that no notice is required to be issued to any sectoral regulators. She stated that notice was already issued to RBI. She is also directed to file affidavit that notices not necessary for other authorities as per Section 230(5) of Companies Act, 2013.

List it on 24.04.2017.

MEMBER (J)

MEMBER (T)